

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.01.2021** at **2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/1080/2019 IN

PETITION NUMBER : CP/976/2018

NAME OF THE APPLICANT : VS & B Containers LLC

NAME OF THE RESPONDENT : Xllent Mariline India Pvt Ltd

UNDER SECTION : 19(2) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **16.02.2021**.


(K.NATARAJAN)
Deputy Registrar

MS